

**CITY CIVIL AND SESSIONS COURT MUMBAI**  
**IN THE COURT OF HHJ SHRI. R.R. BHOSALE**  
**COURT 55 ADDL. SESSIONS JUDGE**  
**Criminal Cause List Dated 02-12-2020**

Sr. No.	Case Type	Case No.	Title	Name of Adv.
<b>JUDGMENT</b>				
1	SPL CASE MCOC	14/2015	The State DCB CID through I.O. Yashwant Watkar Vs Aniket Anand Jadhav @ Andy and others	
<b>HEARING</b>				
2	SPL CASE MCOC	9/2016	STATE OF CHUNABHATTI POLICE STATION Vs AJAY RAJU KROSI. ORS	
3	SPL CASE MCOC	17/2018 @ 08/2019	AZAD MAIDAN POLICE STATION Vs AMOL SHANKAR VICHARE AND ORS.04	
<b>REPORT</b>				
4	SPL CASE MCOC	6/2016	The State Dadar Police Station Vs Ashwin Maruti Naik and others	

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**IN THE COURT OF HHJ SHRI. R.R. BHOSALE**  
**COURT 55 ADDL. SESSIONS JUDGE**  
**Criminal Cause List Dated 04-12-2020**

Sr. No.	Case Type	Case No.	Title	Name of Adv.
<b>ARGUMENTS</b>				
1	SPL CASE MCOB B.A. & Appearance	22/2019	DCB,CID Vs AHMEDRAJA AFROZ VADHARIYA AND ORS.02	
<b>JUDGMENT</b>				
2	CRI APPEAL	678/2014	Jayendra Chandulal Thakkar @ Jayendra Thakkar-Apln Vs The Customs AIU - The State of Maharashtra - Respo	
3	CRI APPEAL	853/2016	C. R. Bawiskar-Aplnt. Vs Jayendra Chandulal Thakker and State of Maharashtra-Respdt.	